NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1212/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10..2017

NAME OF THE PARTIES:

Pinrui Overseas Ltd. N.V.S.

V/s.

Zicom Electronic Security Systems Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

1. Adv. Amil Vyors For Respondent/ a/w Adv. Rohan Mathur Corporate i/b. Veretices Paretnery 2. Krithika Anand' For Petititioners Advocate Associate operational ilb Dhrune liladuae creditor

ORDER

C.P. No. 1212/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. On the request of the Learned Representative of the Petitioner adjourned to 9th November 2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 04.10.2017

Sd/-M.K. Shrawat Member (Judicial)